

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.332/9/HDB/2020
NAME OF THE COMPANY	P.L Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Kamal Engineers and Contractors Pvt Ltd
NAME OF THE RESPONDENT(S)	P.L Polymers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for operational creditor appeared through video conference.

We direct the operational creditor to file written submissions within a week for not more than three pages.

Matter stands adjourned to 02.09.2021.

 *-sd-*
MEMBER (T)

 *-sd-*
MEMBER (J)

Pavani